

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

GUILESTAN BLDG. NO.6, PRESCOT RD, 4TH FLR,

MUMBAI - 400 001.

REVIEW PETITION NO.44/97 in O.A.No. 45/97.

DATED THIS 15th DAY OF JULY 1997.

CORAM: Hon'ble Shri B.S.Hegde, Member (J).

Hon'ble Shri P.P.Srivastava, Member (A).

Anant Prasad Singh,
working as S.D.E.,
Office of the G.M.T., Nashik,
R/a. 1/12/ Mhada Building,
Behind Bbild School,
Nashik Road - 422 101.

... Applicant

v/s.

1. Union of India,
through the Chief General Manager,
Telecommunication,
Maharashtra Circle,
Mumbai.

2. The General Manager,
Telecom,
Nashik - 422 002.

... Respondents.

I ORDER BY CIRCULATION I

I Per Shri B.S.Hegde, Member (J) I

The applicant has filed this review application seeking review of judgement dated 21/4/97. After hearing the parties on 21/4/97, we have come to know that the applicant has already withdrawn the representation/appeal against the suspension order passed by respondents., and further directed the applicant to prefer an appeal under CCS rules within a period of 15 days from the date of receipt of this order, and on receipt of the same, the respondents are directed to dispose of the appeal within a period of two months.

Instead of adhering to the direction of the Tribunal, the applicant has filed this review petition questioning the authority of the respondents to keep him under suspension stating that the said order is against article 20 & 21 of the Constitution, etc. Therefore he wants the order passed earlier to be recalled.

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It may be noted that the power of the review is very limited and it is not open to the applicant to re-argue the case once again and the application filed by applicant seeking review has not made out any ground nor any ground is available for filing review petition because the direction was to prefer an appeal to the competent authority which he did not admittedly do.

In the circumstances, review is not maintainable and the same is dismissed by circulation.



(P.P.SRIVASTAVA)
MEMBER (A)



(B.S. HEGDE)
MEMBER (J)

abp.

add. 15/7/97
order/ / sent despatched
to Applic..... respondent(s)
on 23/7/97 / 24/7/97
88
applicant is
person
24/7/97